

IN THE HIGH COURT OF JHARKHAND AT RANCHI

C.M.P No. 342 of 2020

Latika Devi

... **Petitioner**

Versus

Sri Uday Prakash, The General Manager, (P & IR) , M/s Central Coal Fields Limited, Darbhanga House, Ranchi & Anr.

... **Opposite Parties**

(Through V.C)

CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For the Petitioner : Mr. H. K. Mahato, Advocate

For the Opposite Party No.1 : Mr. Amit Kumar Sinha, Advocate

Order No. 03/Dated: 3rd September, 2021

Mr. H. K. Mahato, the learned counsel appears for the petitioner.

Mr. Amit Kumar Sinha, the learned counsel appears for the opposite party no.1

Post this matter on 01.10.2021.

Sd/-
(Shree Chandrashekhar,J.)

Amit/

सत्यमेव